

IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE MRS. JUSTICE ANU SIVARAMAN  
&  
THE HONOURABLE MRS. JUSTICE M.R. ANITHA  
TUESDAY, THE 12TH DAY OF MAY 2020 / 22ND VAISAKHA, 1942  
IA NO.1/2020  
IN  
W.P.(C).9497 of 2020

Petitioner

K.S. Hamza, aged 54 years, S/o. Syed Alavi, Karuppan Veetil, Thozhipadam P.O.,  
Chelakara, Vadakkencharry, Thrissur District, Pin 679 531.

Respondents

1. The State of Kerala, Rep by its Chief Secretary to Government, Secretariate,  
Thiruvananthapuram 695 001.
2. The Secretary, Ministry of Health & Family Welfare, Govt Secretariate,  
Thiruvananthapuram 695 001.
3. Union of India rep by its Secretary, Ministry of Home Affairs, North Block,  
New Delhi - 110 001.
4. Ministry of External Affairs, rep by its Secretary, South Block, Nehru  
Bhavan, New Delhi 110 001.
5. Ministry of Civil Aviation, rep by its Secretary, Rajiv Gandhi Bhawan  
110003, Block B, Safdarjung Airport Area, Satya Sada, New Delhi 110 003.

6. National Disaster Management Authority, rep by its Member Secretary,  
NDMA Bhavan, A1 Safdurnj Enclave, New Delhi - 110 029.

Additional Respondents to be impleaded as Respondent No.7&8

7. Indian Medical Association, Kerala State Branch, rep by its state President, IMA  
Kerala Head quarters, Anayara P.O., Thiruvananthapuram - 695 029.

8. Kerala Government Medical Officers Association, rep by its State President,  
KGMO Head Quarters, Red Cross Road, Thiruvananthapuram - 695 035

GP SRI. V. MANU

CGC SRI. SUVIN R.MENON.

ORDER

Anu Sivaraman, J.

Heard. Petition for impleadment is allowed.

ANU SIVARAMAN, JUDGE

M.R. ANITHA, JUDGE

sou.